

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

WA No. 1748 of 2024

(UNION OF INDIA AND OTHERS Vs AMAN DWIVEDI AND OTHERS)

Dated : 23-08-2024

*Shri Pushpendra Yadav - Deputy Solicitor General for the  
appellant/UOI.*

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Issue notice to the respondents on payment of process fee by RAD mode within seven working days. Notice be made returnable within four weeks.

In the meanwhile, the effect and operation of the impugned order dated 01.07.2024 passed in WP No.28768/2022 shall remain stayed till the next date of hearing.

(SUSHRUT ARVIND DHARMADHIKARI)  
JUDGE

(ANURADHA SHUKLA)  
JUDGE

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